

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 171 of 2012**

**Dated : 25<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Tata Power Delhi Distribution Co. Ltd. .... Appellant (s)**  
**Versus**

**Delhi Electricity Regulatory Commission ...Respondent (s)**

**Counsel for the Appellant(s):** Mr. Sitesh Mukherjee  
Mr. Sakya Chaudhuri  
Mr. Anand K. Shrivastava  
Mr. Shantnu Singh

**Counsel for Respondent (s):** Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma  
Mr. Daleep Kr. Dhyani for R-1

**ORDER**

As agreed by the learned counsel for the parties, Post the matter for hearing on **03.10.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/vs**